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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**
+ **RSA 10/2022, CM APPL. 3385/2022 and CM APPL. 21184/2024**

SMT. LAXMI GUPTA AND ORSAppellants

Through: Mr.Akash Panwar, Advocate.

versus

SH. NARENDRA GUPTARespondent

Through: Ms.Savita Rustogi, Advocate.

CORAM:
HON'BLE MR. JUSTICE PURUSHAINDR KUMAR KAURAV

% **ORDER**
04.12.2024

List this appeal for hearing on 31.01.2025.

PURUSHAINDR KUMAR KAURAV, J

DECEMBER 4, 2024
Nc/mjo